

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): TIS
HAZARI COURTS: DELHI

ORDER

The following transfer & posting orders are hereby made in official exigency, with immediate effect:

S. No.	Name of the Official	From	To
1	Ms. Usha Sharma E.C. 86587608	SJA in Accounts Branch, South West Dwarka Courts, New Delhi	Reader in the Court of Ms Swayam Siddha Tripathi, MM (Mahila Court)-05, South West, Dwarka
2	Sh. Manoj Kumar E.C 13807	JA in Copying Agency, South West, Dwarka Courts, New Delhi	Ahlmad in the Court of Ms Swayam Siddha Tripathi, MM (Mahila Court)-05, South West, Dwarka
3	Ms. Nirmal Kumari E.C. 55985513	SJA in Mediation Cell South West Dwarka New Delhi	Reader in the Court of Ms. Alka Singh, MM-8, South West, Dwarka Courts New Delhi
4	Sh. R. Veermani E.C. 80634590	JA in Copying Agency Dwarka South West New Delhi	Ahlmad in the court Ms. Alka Singh, MM-8, South West, Dwarka Courts New Delhi
5	Sh. Vijendra Kumar E.C. 12513	SJA in Record Room Sessions South West Dwarka New Delhi	Reader in the court of Ms Bharti Garg, MM-9, South West, Dwarka
6	Sh. Sunil Kr. Sharma E.C. 23051430	JA/Asst. Ahlmad in the Vacant Court of ASJ (SFTC) South West Dwarka New Delhi	Ahlmad in the court of Ms Bharti Garg, MM-9, South West, Dwarka
7	Sh. Naveen Kumar E.C. 13841	JA in Record Room (Sessions) South West Dwarka Courts New Delhi	Reader in the Court of Ms Apoorva Rana, MM-10, South- West, Dwarka New Delhi
8	Sh. Vikash E.C. 13502/44550301	JJA in Digitization Cell, South West Dwarka Courts New Delhi	Ahlmad in the Court of Ms Apoorva Rana, MM-10, South- West, Dwarka New Delhi
9	Ms. Saroj Bala E.C. 1545	SJA in R&I Branch South West Dwarka New Delhi	Reader in the Court of Ms Shikha Chahal, MM(NI Act)-9, South West, Dwarka New Delhi

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S. No.	Name of the Official	From	To
10	Sh. Sandeep Kumar E.C. 52218758	JJA in General Branch Dwarka South West New Delhi	Ahlmad in the Court of Ms Shikha Chahal, MM(NI Act)-9, South West, Dwarka New Delhi
11	Ms. Sunita Saxena E.C. 12490	SJA in Copying Agency South West Dwarka New Delh	Reader in the Court of Ms Neetika Kapur, MM-11, South- West, Dwarka
12	Sh. Surender Singh E.C. 47084023	JJA in Record Room (Crl.) South West Dwarka New Delhi	Ahlmad in the Court of Ms Neetika Kapur, MM-11, South- West, Dwarka New Delhi
13	Ms. Hema Dalal E.C. 13493	JA in Record Room (Civil) South West Dwarka New Delhi	Reader in the Court of Ms Surbhi, MM-12, South West, Dwarka New Delhi
14	Sh. Dip Narain Chaudhari E.C. 22578084	JJA in Copying Agency South West Dwarka New Delhi	Ahlmad in the Court of Ms Surbhi, MM-12, South West, Dwarka New Delhi
15	Sh. Arun Kumar E.C. 13876	JA in the Record Room (Crl.) South West Dwarka Courts, New Delhi	Reader in the Court of Ms Bharti Beniwal, Civil Judge-2, South West, Dwarka New Delhi
16	Sh. Chander Singh Bisht E.C. 50414254	JJA in Nazarat Branch South West Dwarka Courts New Delhi	Ahlmad in the Court of Ms Bharti Beniwal, Civil Judge-2, South West, Dwarka New Delhi
17	Sh. Gaurav Bhutani E.C. 13308	JA in Mediation Cell South West Dwarka New Delhi	Reader in the Court of Ms Vaishali Singh, Civil Judge-3, South West, Dwarka New Delhi
18	Sh. Naresh Kr. Chohan E.C. 25476662	JJA in Judicial Branch South West Dwarka New Delhi	Ahlmad in the Court of Ms Vaishali Singh, Civil Judge-3, South West, Dwarka New Delhi
19	Sh. Sunil Kumar E.C. 12180	JA in R&I Branch South West Dwarka New Delhi	Reader in the Court of Ms Jyoti Nain, MM (NI Act)-10, South West, Dwarka
20	Sh. Yashpal Dagar E.C. 19608590	JJA in General Branch (Gate Pass Section) South West Dwarka New Delhi	Ahlmad in the Court of Ms Jyoti Nain, MM (NI Act)-10, South West, Dwarka New Delhi

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S. No.	Name of the Official	From	To
21	Sh. Sunil Kumar E.C. 12268	JA in Office Pool, Central, THC, Delhi	Reader in the Court of Ms. Naina, MM (Virtual Traffic Court), Central, THC, Delhi
22	Ms. Annu E.C. 12149	JA in Office Pool, Central, THC, Delhi	Reader in the Court of Ms Divya Gupta, MM (Virtual Traffic Court), Central, THC Delhi

NOTE: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

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(Dr. Kamini Lau)
Principal District & Sessions Judge
(HQs) [Officiating]
Tis Hazari Courts, Delhi

No. 42194-42354 Admn-II/P&T/HQs/Delhi/2020 Dated, Delhi the 19/11/2020

Forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, South West, Dwarka, Delhi.
2. The Officers & Officer In-Charges concerned.
3. The Personal Office of the Ld. Principal District & Sessions Judge (HQs) Delhi.
4. The AO/AO, Accounts Branch, Central & South-West, Delhi for further necessary compliance.
5. The Dealing Assistants, Personal File, CR, Leave, Dak Seat (Admn.-II), Web-Site Committee & LAYERS Seat, Central for necessary action as per rules.
6. The officials concerned.

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Principal District & Sessions Judge
(HQs) [Officiating]
Tis Hazari Courts, Delhi